

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Thirty-sixth Report

SHRI M. THAMBI DURAI (Dharamapuri): I beg to present the Thirty-sixth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

 ELECTION TO COMMITTEE

[English]

Committee on Public Undertakings

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to move:-

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as member of the Committee on Public Undertakings for the unexpired portion of the term of the Committee vice Prof. Nirmala Kumari Shaktawat resigned from the Committee."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as member of the committee on Public Undertakings for the unexpired portion of the term of the committee vice Prof. Nirmala Kumari Shaktawat resigned from the Committee."

The motion was adopted.

 ANNOUNCEMENT RE: ELECTION TO COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

MR. SPEAKER: I have to inform the House that the following dates have been fixed for receiving nominations, withdrawal of candidatures and for holding an election, if necessary, in connection with the Committee on Public Undertakings (1987-88), motion in respect of which was adopted by the House today:-

No. of members to be elected	One
Last date for nominations	Wednesday, 6 May, 1987 (up to 16.00 hours).
Last date for withdrawals	Thursday, 7 May, 1987 (up to 16.00 hours).
Date of election (if necessary)	Friday, 8 May, 1987, from 11.30 to 14.30 hours in Committee Room No. 62, Parliament House, New Delhi.
